

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 9829-9830/2016

(Arising out of impugned final judgment and order dated 28-04-2015 in WB No. 6783/2015 and order dated 07-12-2015 in CMRA No. 250037/2015 passed by the High Court Of Judicature At Allahabad)

RAM KISHORE & ANR.

Petitioner(s)

VERSUS

MEMBER (JUDICIAL) BOARD OF
REVENUE, UP AT ALLAHABAD & ORS.

Respondent(s)

Date : 01-05-2018 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE DEEPAK GUPTA

For Petitioner(s) Mr. Prem Sunder Jha, AOR

For Respondent(s) Mr. Abhishek Chaudhary, AOR
Mr. Sarwa Nand Dubey, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Leave granted.

Interim order to continue.

(MEENAKSHI KOHLI)
COURT MASTER

(KAILASH CHANDER)
COURT MASTER